

M/S SVK SHIPPING SERVICES PVT LTD

SUMMARY OF CLAIMS RECEIVED AND UPDATED AS ON 09.06.2022

S NO	NAME OF CREDITOR	NATURE OF DEBT	AMOUNT OF CLAIM RECEIVED (IN RS)	AMOUNT OF CLAIM ADMITTED (IN RS)	REJECTED/DIS-ALLOWED PART, IF ANY	REASON FOR REJECTION IF ANY	SECURITY INTEREST IF ANY	REMARKS
1	Canara Bank, Chinawaltair Br, Visakhapatnam	Financial/ Secured (ODBD Limit of Rs. 6 crores)	5,99,72,127.64	5,99,72,127.64			Primary Security: Hypothecation of present and future stock in trade and book debts of the company. Collateral Security: 1. Continued EMT by way of Regd MODTD of residential land and building of an extent of 30 sqyds in the name of Ch. Srinivasa Rao situated at 8-1-7/1 situated at Krishnanjali Towers, Siripuram, Vizag (PMR-Rs. 53.50 lakh & FSV - Rs. 48.15. 2. Continued EMT by way of Regd MODTD of residential	

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 IBBI REG. NO. IBBI/RA/001
 28/11/2021/138
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							vacant of an extent of 544 sqyds in the name of Ch. Srinivasa Rao situated at S No: 43/2 part, D No: 54-9-7 situated at Isakathota of Maddilapalem Vizag (PMR-Rs. 324.10 lacs) 3. Continued MODTD of residential vacant of an extent of 1118.51 sqyds in the name of Ch. Srinivasa Rao situated at S No: 67/1 part, of Maddilapalem Vizag on the southern side of NH-5 (PMR-Rs. 1010.65 lacs & FSV - R. 859.05 lacs)	
2	ASST COMMISSIONER (ST) CHINA WALTAIR CIRCLE, VISAKHAPATNAM	Operational /Unsecured	9,50,12,322.00	9,50,12,322.00	@(given below)
3	M/s Tricon Energy (India) Pvt Ltd, Mumbai	Operational /Unsecured	2,63,73,031	243,84,575	19,88,456	As given in Remarks column	@@(given below)
	TOTAL		18,13,57,480.64	17,93,69,024.64	19,88,456.00			

INSOLVENCY AND LIQUIDATION DEPARTMENT
 GOVT OF ANDHRA PRADESH
 18/01/23
 09/06/2023

per Form-B, claimed Rs. 9,50,12,322.00 with relevant enclosures. But vide their Lr No: RC.No. 06/2020, SA IV Dt. 24.05.2022 claimed another Rs. 3,29,681/- and Rs. 3,72,18,205/- with a request to include in the claim. Orders for those two items have been issued on 20.05.2022, hence liable to be rejected since they were not claimed/demanded from the CD as on 13.05.2022 (ICD). Since not claimed in Form-B, it is not reported in the earlier columns. Regarding admitted claim of Rs. 9,50,12,322.00, we have verified with the records of CD and all the notices have been served on CD before ICD (13.05.2022). Informed to claimant about non-consideration of these two items has been at their mail ids: bgs.prasadarao@ap.gov.in and yspctocw@gmail.com on 31.05.2022.

@@ Informed to claimant/Operational Creditor thru mail at waghejar@triconenergy.com; vadherr@triconenergy.com; Rashid25khan@gmail.com; bhatiar@triconenergy.com; on 31.05.2022.

Handwritten signature and date: *g/obhau*
Circular stamp: **INSOLVENCY PROFESSIONALS**
Text inside stamp: **IBBI REG. NO. 158/2019-20**
Text inside stamp: **13.05.2022**